

(iii) Indian Council of Medical Research

Title: Motion for election of two members to the Governing Body of Indian Council of Medical Research.(Motion Adopted).

THE MINISTER OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMADOSS): I beg to move the following:-

"That in pursuance of rule 15 of the Rules, Regulations and Bye-laws of the Indian Council of Medical Research, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Governing Body of Indian Council of Medical Research, subject to the other provisions of the said Rules."

MR. SPEAKER: The question is:

"That in pursuance of rule 15 of the Rules, Regulations and Bye-laws of the Indian Council of Medical Research, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Governing Body of Indian Council of Medical Research, subject to the other provisions of the said Rules."

*The motion was adopted.*

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